

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 23.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/ 1535/2024 in CP (IB) No.458/7/HDB/2018
NAME OF THE COMPANY	Konaseema Gas Power Ltd
NAME OF THE PETITIONER(S)	IDBI Bank Ltd
NAME OF THE RESPONDENT(S)	Konaseema Gas Power Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1535/2024

Present: Ld. Counsel Mr. Swapnil Newaskar for the Applicant.

Ld. Counsel Mr. VVSN Raju for the Liquidator.

In view of the averments made in the application, this application is allowed. The application filed on behalf of the applicant E-filing bearing No.3607130024152024 is directed to be listed tomorrow.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)